country. Facilitation centres in individual States have not been set up as no need was felt for establishing such centres.

Reduction of imports of solar panels and solar cells from China

299. SHRI PARIMAL NATHWANI: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government is taking any steps to reduce the import of solar cells and panels from China; and

(b) whether there are any plans to manufacture solar cells and panels in India, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) The Government has extended Safeguard Duty on import of solar PV cells and modules, including that from China, till 29th July, 2021.

(b) Solar PV cells and panels are already being manufactured in the country. Various steps like schemes with Domestic Content Requirement (DCR); 'Preference to Make in India Order'; and tender for setting up of Solar PV Manufacturing Capacities in India linked with Power Purchase Agreements (PPAs) for Solar PV Power Plants have been taken for further augmenting the domestic manufacturing capacity of solar PV cells and panels/modules.

Plan for investment in renewable energy sector

†300. SHRI NEERAJ DANGI: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government proposes to formulate a plan for investment in the field of renewable energy, if so, the details thereof;

(b) the amount of the allocated money spent on the renewable energy plans during last three years, if so, the details thereof;

(c) if not, the reasons therefor;

(d) the target in Megawatt fixed for the production of renewable energy; and

[†]Original notice of the question was received in Hindi.

(e) the quantum of total power distributed every year?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) The Government has set a target of installing 175 GW renewable energy capacity in the country by 2022. As against this target, a cumulative renewable energy capacity of 88.79 GW has been installed in the country upto August 2020.

Most of the grid connected renewable energy projects in the country are being implemented by the private sector developers selected through transparent competitive bidding process. The initiatives taken by the Government to encourage investment in the country in the field of renewable energy, *inter-alia*, include:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- mandating requirement of Letter of Credit (LC) as payment security mechanism by distribution licensees for ensuring timely payments to RE generators,
- setting of Ultra Mega Renewable Energy Parks to provide land and transmission on plug and play basis,
- waiver of Inter State Transmission System (ISTS) charges and losses for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2023,
- notification of standard bidding guidelines to enable distribution licensee to procure solar and wind power at competitive rates,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- laying of transmission lines under Green Energy Corridor Scheme for evacuation of power in renewable rich areas,
- setting up of Project Development Cell for attracting and facilitating investments in domestic manufacturing
- loan limits for renewable energy have been increased (doubled) in RBI's revised priority sector lending guidelines.

(b) and (c) The details of amount allocated and utilized during last three years for the development of renewable energy in the country are given below:-

(₹ in crore)

Year	Revised Estimate	Actual Expenditure
2017-18	4080.00	3768.73
2018-19	5146.63	4476.20
2019-20	3891.74	3542.76

(d) The Government has set a target of installing 175000 MW of renewable energy capacity (excluding large hydro) in the country by 2022.

(e) The details of power generated through various renewable energy sources during the last three years is as under:-

Year	Renewable Generation (in MU)
2017-18	101839.48
2018-19	126759.09
2019-20	138318.66

Source: Central Electricity Authority.

Completion of new and renewable energy projects

301. SHRI MAHESH PODDAR: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the total number and the breakup of new and renewable energy projects for which 5-month deadline extension was provided on 25 March 2020, State-wise;

(b) the total number and the breakup of projects completed by the new deadline of 24 August 2020, State-wise; and

(c) the steps Government intends to take with regard to projects that have not been completed by the new deadline?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) and (b) The Ministry of New & Renewable